

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.418
CP(CAA)70/ND/2023

IN THE MATTER OF:

Midway Dealcom Private limited and Direction ... Applicant
Tradecom Private Limited and Versatile
Commotrade private limited

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Akash Agarwal, Adv. Rohit Amit Sthalekar, Adv.
Ashish Choudhury, Adv. Abhishekh Arora
For the Respondent :
For the RD : Adv. Shankari Mishra, Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Applicant. List the matter on **13.08.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)